

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 4/2011

Sub: Review of the order dated 8.3.2011 in Petition No. 123/2010 in respect of approval of transmission tariff for combined elements of (a) LILO of Nagarjunasagar-Raichur 400 kV S/C line at Mehboobnagar; and (b) LILO of both the circuits of Neloor-Sriperumbudur 400 kV D/C line at Almathi along with associated bays under system strengthening scheme-IV in Southern Region for the period from 1.4.2009 to 31.3.2014.

Date of hearing : 18.8.2011

Coram : Dr. Pramod Deo, Chairperson.
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M. Deena Dayalan, Member

Petitioner : Tamil Nadu Generation and Distribution Corporation Ltd. , Chennai

Respondents : Power Grid Corporation of India Ltd. and Others

Parties present : 1. Shri S. Vallinagrajan, Advocate, TANGEDCO
2. Shri S. Balaguru, TANGEDCO
3. Shri S.Raju, PGCIL
4. Shri M.M.Mondal, PGCIL

Record of Proceedings

Learned counsel for the petitioner requested for short adjournment to file rejoinder to the reply of respondent, Power Grid Corporation of India Ltd.

2. The request was allowed by the Commission.
3. The petitioner was directed to file rejoinder to the reply of the respondent, on affidavit, latest by 26.8.2011, with advance copy to the respondent.
4. The matter shall be listed for hearing limited to the question of admissibility on 8.9.2011.

Sd/-
(T. Rout)
Joint Chief (Law)